

Sixteenth Lok Sabha

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Title: Regarding problems of EPS-95 pensioners.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Madam, the demands have been raised by EPS-90 pensioners. There are upwards of 60 lakh EPS-95 pensioners nationwide. They have contributed for their social security throughout their life. However, they are getting meagre pension of Rs. 200-2,500 only. This makes it impossible for senior citizens to live respectably in this meagre amount.

On 6th December, 2017, the hon. Minister of Labour and Employment invited representatives of the EPS-95 pensioners for a detailed discussion in the presence of concerned bureaucrats. The hon. Minister principally agreed to their demands and also sent recommendations to the hon. Finance Minister and the hon. Prime Minister.

13 00 hrs

However, there have been no results till date. They have four main demands:

They are requesting a higher pension on full salary, as per the decision of hon. Supreme Court, and the withdrawal of EPFO interim advisory of May 2017.

They request Rs.7,500 as basic pension plus DA, adjusting it based on inflation, as recommended by Koshiyari Committee.

They request medical facilities to all EPS95 pensioners and their spouses.

They want to include EPS non-pensioners in these schemes by granting them *ex post facto* membership.

Therefore, I request the hon. Minister to address the grievances and to state before the House his time-bound assurances in view of the demands raised so as to resolve the issue at the earliest.